

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**A. No. 83 of 2010**

**Dated :7<sup>th</sup> April , 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Maharashtra State Electricity Transmission Co. Ltd. ... .Appellant(s)**

**Versus**

**Shri Vikram Sunderdas Satija & Anr. ....Respondent(s)**

**Counsel for the Appellant(s):** **Mr. M.G. Ramachandran,**  
**Ms. Deepa Chauhan**  
**Mr. Zubin Morris**  
**Ms. Taruna Prasad**

**Counsel for the Respondent(s):** **Mr. Charudatta Mahindrakar,**  
**Mr. Aniruddha P. Mayee for R-1**  
**Mr. Buddy A. Ranganadhan for MERC**

**ORDER**

Heard the learned counsel for the parties.

Post the matter for further hearing on **15.04.2011.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. KarpagaVinayagam )**  
**Chairperson**

**TS/KS**